

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :20/12/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION-COURTCODE-MENTION2012- 11.00AM -11.05 A.M.

46-DELIVERYOFORDER-CODE-DELIVERYJUDGMENT-AT11.05AM

1	SEBI Appeal	35/2020	Axis Bank Ltd. Vs. SEBI and Ors.	Gaurav Joshi,Sr. i/b Dhruv Liladhar and Co. R.Dada - R1,V.Nankani - R2,S.Sundaresan-R3,R5
	SEBI Appeal	50/2020	ICICI Bank Ltd. Vs. SEBI and others	Finsec Law Advisors
	SEBI Appeal	112/2020 (/0000)	Bajaj Finance Ltd. Vs. SEBI	Ms. Atika Vaz, Advocate Law Point R-1, RASHMIKANT PARTNERS
Sub Matter :		Misc. Application/0000113/2020		
	SEBI Appeal	70/2020	HDFC Bank Ltd. Vs. SEBI and Others	Wadia Ghandy and Co LAW POINT-R-1 VishshaR-4,C AM
	SEBI Appeal	75/2020	IndusInd Bank Limited Vs. SEBI and Others	Khaitan and Co.
	Misc. Application	113/2020	BAJAJ FINANCE LTD. Vs. SEBI	Shardul Amarchand Mangaldas and Co Advocates

(Main Matter Number :SEBI Appeal/0000112/2020)

2	Misc. Application	104/2021	Future Corporate Resources Ltd. Vs. SEBI	Trilegal The Law Point
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(Main Matter Number :SEBI Appeal/0000081/2021)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	81/2021	Future Corporate Resources Ltd. Vs. SEBI	Trilegal The Law Point
Sub Matter :		Misc. Application/0000104/2021		
	SEBI Appeal	85/2021	Virendra Samani Vs. SEBI	Trilegal The Law Point
	SEBI Appeal	86/2021	Rajesh Pathak and Ors. Vs. SEBI	Trilegal The Law Point
	SEBI Appeal	216/2021	Arpit Maheshwari Vs. SEBI	Shah and Ramaiya Chartered Accountants The Law Point
3	SEBI Appeal	328/2021	M/s. Rupak Trading Pvt. Ltd. Vs. SEBI	J L Legal Advisors ELP
	SEBI Appeal	329/2021	M/s. Orbit Consultants Private Limited Vs. SEBI	J L Legal Advisors ELP
	SEBI Appeal	330/2021	Maruti Nandan Infosolutions Pvt. Ltd. Vs. SEBI	J L Legal Advisors ELP
	SEBI Appeal	331/2021	M/s. Sanjukta Vanijya Pvt. Ltd. Vs. SEBI	J L Legal Advisors ELP
	SEBI Appeal	332/2021	M/s. Darshan Tradelink Private Limited Vs. SEBI	J L Legal Advisors ELP

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	333/2021	Aashrit Capital Limited Vs. SEBI	Prakash Shah and Associates ELP
	SEBI Appeal	359/2021	Gautam Dealers P. Ltd. Vs. SEBI	J L Legal Advisors ELP
	SEBI Appeal	381/2021	M/s. K.V. Impex Prop. Ketan Vora and Ors. Vs. SEBI	Juris Link ELP
4	IRDA Appeal	1/2019	E-Meditek Insurance TPA Ltd. Vs. IRDAI	Chetan Kapadia,Adv. i/b Vishesha Law Services Shyam Mehta,Sr. Adv. i/b Bhave and Co.

Sub Matter(Disposed) : IRDA-MISCAPPLICATION/0000001/2021

701-ADM-CODE-DEFREEZING-AT11.06AM

5	SEBI Appeal	979/2023	M.P. Purushothaman and Ors. Vs. BSE LTD AND Anr.	Harsh Kesharia Adv
	Sub Matter :	Misc. Application/0001623/2023		
	Sub Matter :	Misc. Application/0001624/2023		
	Misc. Application	1623/2023	M.P. Purushothaman and Ors.-Delay in filing appeal Vs. BSE LTD AND Anr.	Harsh Kesharia Adv
			(Main Matter Number :SEBI Appeal/0000979/2023)	
	Misc. Application	1624/2023	M.P. Purushothaman and Ors.-Exemption Vs. BSE LTD AND Anr.	Harsh Kesharia Adv
			(Main Matter Number :SEBI Appeal/0000979/2023)	

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>320-ADM-COURTCODE-STOCKRECOMMENDATIONS-AT11.10AM</u>				
6	SEBI Appeal	980/2023	SUNIL GOEL And Anr. Vs. SEBI	Corporate Adv Professionals
Sub Matter :		Misc. Application/0001644/2023		
	Misc. Application	1644/2023	SUNIL GOEL And Anr.-Urgency Vs. SEBI	Corporate Adv Professionals
(Main Matter Number :SEBI Appeal/0000980/2023)				
<u>121-ADM-CODE-REGISTRATIONDECLINED-AT 11.12AM</u>				
7	SEBI Appeal	981/2023	GEPL COMMODITIES PVT LTD Vs. SEBI	M Mulla Associates
Sub Matter :		Misc. Application/0001645/2023		
8	SEBI Appeal	982/2023	MASTER COMMODITY SERVICES LTD Vs. SEBI	Prakash Shah And Associates
Sub Matter :		Misc. Application/0001646/2023		
Sub Matter :		Misc. Application/0001647/2023		
Sub Matter :		Misc. Application/0001648/2023		
	Misc. Application	1645/2023	GEPL COMMODITIES PVT LTD -Exemption Vs. SEBI	M Mulla Associates
(Main Matter Number :SEBI Appeal/0000981/2023)				
	Misc. Application	1646/2023	MASTER COMMODITY SERVICES LTD-URGENCY Vs. SEBI	Prakash Shah And Associates
(Main Matter Number :SEBI Appeal/0000982/2023)				
31	Misc. Application	1647/2023	MASTER COMMODITY SERVICES LTD -Stay Vs. SEBI	Prakash Shah And Associates
(Main Matter Number :SEBI Appeal/0000982/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
6	Misc. Application	1648/2023	MASTER COMMODITY SERVICES LTD -Exemption Vs. SEBI	Prakash Shah And Associates

(Main Matter Number :SEBI Appeal/0000982/2023)

73-DISPOSAL-COURTCODE-NONSETTLEMENT-AT11.20AM

9	IRDA Appeal	1/2023	HDFC LIFE INSURANCE COMPANY LIMITED Vs. IRDAI	Tuli and Co
Sub Matter : IRDA-MISAPPLICATION/0000001/2023				
Sub Matter(Disposed) : IRDA-MISAPPLICATION/0000002/2023				
Sub Matter : IRDA-MISAPPLICATION/0000003/2023				
	IRDA-MISAPPLICATION	1/2023	HDFC LIFE INSURANCE COMPANY LIMITED-EXEMPTION Vs. IRDAI	Tuli and Co
(Main Matter Number :IRDA Appeal/0000001/2023)				
	IRDA-MISAPPLICATION	3/2023	HDFC LIFE INSURANCE COMPANY LIMITED-DELAY Vs. IRDAI	Tuli and Co
(Main Matter Number :IRDA Appeal/0000001/2023)				
			Sub Matter : IRDA-MISAPPLICATION/0000014/2023	
	IRDA Appeal	2/2023	HDFC SALES PRIVATE LIMITED Vs. IRDAI AND ORS	AZB AND PARTNERS
Sub Matter(Disposed) : IRDA-MISAPPLICATION/0000004/2023				
Sub Matter(Disposed) : IRDA-MISAPPLICATION/0000005/2023				
Sub Matter(Disposed) : IRDA-MISAPPLICATION/0000006/2023				
	IRDA Appeal	3/2023	HOUSING DEVELOPMENT FINANCE CORPORATION LIMITED Vs. IRDAI	AZB AND PARTNERS
Sub Matter(Disposed) : IRDA-MISAPPLICATION/0000007/2023				
Sub Matter(Disposed) : IRDA-MISAPPLICATION/0000008/2023				
Sub Matter(Disposed) : IRDA-MISAPPLICATION/0000009/2023				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
38	IRDA-MISCAAPPLICATION	14/2023	HDFC BANK LTD. AMENDMENT Vs. IRDAI	AZB AND PARTNERS

(Main Matter Number :IRDA-MISCAAPPLICATION/0000003/2023)

362-DISPOSAL-COURTCODE-IPO-11.20AM

10	SEBI Appeal	815/2023	Bhargav Panchal And Anr. Vs. SEBI	Vikas Bengani Adv
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